

C. A. T. Bench, JAIPUR

Date of Order

Orders

24.1.94

None present on behalf of the applicant
None present on behalf of the respondent No 1 & 2
Mr. K. P. Mishra - Counsel for the respondent No 3

The aforesaid Hon'ble court
formed today. Be listed before that
Bench for direction on 11.3.94.

REGISTRAR
Central Administrative Tribunal
Jaipur Bench; JAIPUR

24/2

Reply not filed
28/2

11.3.94

None present on behalf of the
applicant
Mr. K. P. Mishra - Counsel for the
respondent No 2 & 3
None present for respondent No 1

The aforesaid Hon'ble
Bench not formed today. Be
listed before that Bench for
direction on 12-4-94.

REGISTRAR
Central Administrative Tribunal
Jaipur Bench; JAIPUR

12.4.94

None for the applicant
Mr. K. P. Mishra, counsel for the respondents.

There is a stay order of the Hon'ble
Supreme Court. In the light of the said order,
the C.A. is consigned to record. The applicant
may move fresh application after the vacation
of the stay order.

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

(D. L. Mehta)
Vice-Chairman

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